Casual Railway Workers

2206. Shri A. P. Sharma: Will the Minister of Railways be pleased to state:

- (a) the minimum daily-rate of payment to the unskilled, semi-skilled, skilled and other class of casual rail-way workers;
- (b) the total number of such casual workers on the Indian Railways; and
- (c) the basis for this rate of payment?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh):
(a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Class III and IV staff in Delhi Division

2207. Shri Rajdeo Singh: Will the Minister of Railways be pleased to state:

- (a) the number of officers, Class III and IV staff on the Northern Railway in Delhi Division; and
- (b) the number amongst them who have been provided with quarters (category-wise)?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh):

(a)	Officers	Class III	Class IV
	68	12127	22521
(h)	54	7050	12894

Export of Tea

2208. Shrimati Renuka Barkataki: Shri C. K. Bhattacharyya:

Will the Minister of Commerce be pleased to state:

- (a) whether it is a fact that the export of tea from India declined during 1965-66; and
- (b) if so, the reasons therefor and the extent of the decline? 1295(ai)LSD-5.

The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi):
(a) and (b). Yes, Sir. Exports of tea during 1964-65 and 1965-66 were as follows:

Year	Quantity in million kg.	Value in Rs. crores
1964-65	212.2	124.7
1965-66	197.4	114.8

The main reasons for the decline in exports during 1965-66 were:—

- (i) a smaller tea crop following drought conditions in North-East India and an increase in internal consumption; and
- (ii) apart from a lower output, a sizeable quantity of tea (3 million kg.) was seized by Pakistan during the period of hostilities while in transit through East Bengal.

Trouble in Dugda Coal Washery

2209. Shri R. Barua: Shri D. D. Mantri:

Will the Minister of Iron and Steel be pleased to state:

- (a) whether there was trouble in Unit No. 2 of Dugda Coal Washery on the 1st July, 1966 resulting in injury to seven people; and
 - (b) if so, the details thereof?

The Minister of Iron and Steel (Shri T. N. Singh): (a) and (b). The workers engaged by M/s. Asiatic Oxygen and Acetylene Company Limited, a private firm working as sub-contractors the main contractors—also οf private firm-in the construction of Dugda II Coal Washery, went on strike from 28th June 1966. It is understood that the strike was peaceful on the 28th and 29th June, but that the workers became violent later when some arrests were made. It is understood that they resorted to stone throwing, which resulted in minor injuries to seven persons.